

Family Welfare Training to Women

8414. SHRI SATYA DEO SINGH:
SHRI BRIJ BHUSHAN SHARAN
SINGH:
SHRI RAJENDRA AGNIHOTRI:

(b) if so, the reasons therefor;

(c) whether the Auditors have also pointed out irregularities in this regard; and

(d) if so, the action taken thereon?

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have formulated any scheme for providing training to the women to make Family Welfare programme successful;

(b) if so, the details thereof; and

(c) the time by which the scheme is likely to be implemented?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND):
(a) and (b): Short training is imparted through health functionaries to members of Mahila Swasthya Swasthya Sangh to raise awareness and elicit community participation for Family Welfare programmes.

(c): The scheme is in operation in all States since 1990-91.

[English]

Investment of Surplus Funds by NDMC

8415 SHRI RAMCHANDRAGHANGARE:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the New Delhi Municipal Corporation authorities have stopped investments of surplus funds in there to five years fixed deposits in the State bank of India since 1985 onwards and started investments in short-term fixed deposits for period of 15 days to one year in the various banks thereafter;

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI RAJESH PILOT): (a) to (d): No, Sir. The Delhi Municipal Committee has reported that they are investing its surplus funds with nationalised banks within NDMC limits. During the year 1985 and thereafter the funds were invested in deposits for periods varying from open year to five years. The funds were also invested in short terms deposit ranging from 15 days to one year depending upon the requirements of funds during that period. NDMC has further reported that the liquidity position determines the amount as well as the time period for which funds can be invested. As liquidity position continues to change with time, it was considered appropriate not to invest for very long periods keeping in view the fact that NDMC has to meet the expenditure on the budgeted to be met in time. During the last few years all investments under fixed deposits are for a period of one year or above.

The New Delhi Municipal Committee has further reported that certain clarifications had been sought by Auditors on certain aspects as brought out above which have been furnished. The final observations of audit are awaited.

Regional Exploration Board meeting

8416. SHRI VIJAY KUMAR YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Regional Exploration Board, Central Region held their meeting in Calcutta during June, 1992;

(b) if so, the main decisions taken thereon;